Resolution Professional : Vinodkumar Pukhraj Ambavat IBBI Registration No. IBBI/IPA-001/IP-P00420/2017-18/10743

Name of the corporate debtor: Shree Daksh Jyot Silk Mills Pvt Ltd ; Date of commencement of CIRP: 12th February, 2020.; List of creditors as on: 01st December, 2021 .

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| | Name of creditor | | Details of claim received | | Details of claim admitted | | | | | | Amount of | | | Amount of claim under | Remarks, if |
|----|------------------|-----------|---------------------------|-----------------|---------------------------|-------------|-------------------|-------------------|-----------------|-------------------|------------------|-------------------------------|--------------|-----------------------|-------------|
| No | | | Date of | Amount claimed | Amount of claim | Nature of | Amount covered by | Amount covered by | Whether related | % voting share in | contingent claim | mutual dues, that may be set- | not admitted | verification | any |
| | | | receipt | | admitted | claim | security interest | | party? | CoC | | off | | | |
| | 1 Invent A | Asset | 09-03-2020 | 98,72,59,368.17 | 98,67,97,520.17 | Financial - | - | 0 | No | 100 | - | 0 | 461848 | 0 |) |
| | Securitis | isation & | | | | Loan taken | | | | | | | | | |
| | Reconst | truction | | | | | | | | | | | | | |
| | Private L | Limited | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | 1 Total | | | 98,72,59,368 | 98,67,97,520 | | 0 | - | | 100 | 0 | 0 | 461848 | 0 | |